CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

M.A. 274 of 99 O.A.834/97

Present: Hon'ble Mr. D. Purkayastha Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

BAIDYA NATH BANERJEE & ORS.

-VERSUS-

ORDNANCE FACTORY BOARD

For the applicants : In person (applicant No.3)

For the respondents: Mr. R.N. Das, counsel.

Ms. B. Ray, counsel.

Heard on 1.6.99

Order on 1.6.99

ORDER

D. Purkayastha, JM

Mr. Dutta, applicant No.3 of the original application bearing No. 834/97 today moved an M.A. above-mentioned seeking permission to represent the case on behalf of the Association. But on a perusal of the O.A. we find that the Association did not make any application in this regard and we also passed several orders on the subject. In our view, Mr. Dutta, applicant No.3 could not follow the instruction and order given in several orders dated 11.6.98 and 9.9.98. So we are unable to accept the contention of Mr. Dutta on that score. However, Mr. Dutta alone may appear in this case as applicant No.3. But in no way, he could not be permitted to represent the others. Therefore, the names of the other applicants may be deleted. On the prayer of Mr. Dutta, the M.A. alongwith O.A. is returned to him and be may be directed to file a fresh application in accordance with the law with the thinks fit and proper. Accordingly both the M.A. and O.A. stand disposed of.

2. No order is passed as to costs.

Member (A)

Member (J)